

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 148 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Power Maharashtra Limited
Vs.

...Appellant(s)

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Sourav Roy
Mr. Akshat Jain
Mr. Pratyush Singh
Mr. Gaurav Majumdar
Mr. Harsh Anand

Counsel for the Respondent(s) : Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **04.12.2019.**

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson